

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.78/ BB/2017	-	For hearing	Rule 6 of IB	Bibekananda Rout Vs Camson Bio Technologies Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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07 N. SRINIVAS .
9845702501

Operational
creditor

[Signature]

2) SHASHI KEERTHA

RESPONDENTS

[Signature]

ORDER

Counsel for Petitioner is present. Counsel for Respondent is present. Kumar & Bhat Advocate filed vakalath for Respondent/Corporate Debtor. Counsel for Petitioner is directed to serve copy of petition on the Counsel for Corporate Debtor. The other matter is filed against the same Corporate Debtor in CP (IB) No.53/BB/17 is listed on 04/01/2018. This matter is also listed on 04/01/2018 for filing objections and no further adjournment will be given.

[Signature]
Member (T)

[Signature]
Member (J)